



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 97/BB/ 2017	-	For filing Vakalat/Objection s & reporting Settlement	Rule-4 ofIBC.	BPS Building Protection Systems Pvt. Ltd. Vs Value Designbuild Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<del>Rohan</del> ROHAN KOTHARI 9845287182	APPLICANT / PETITIONER.	
2.	Pragwal. L. Aradhya 9632516869	Respondent	

**ORDER**

Counsel for Petitioner is present. Crest Law Partners  
filed vakalath for Respondent/Corporate Debtor. For filing  
objections, list it on 30/11/2017.

  
Member (T)

  
Member (J)